

IN THE HIGH COURT OF ORISSA: CUTTACK

W.P.(C) No.13403 Of 2015



BipiniBihariPradhan ...

Petitioner

-Versus-

State of Odisha And Others ...

Opp. Parties

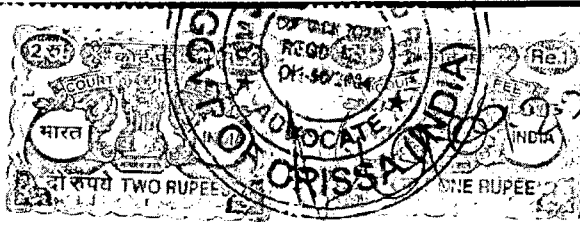
I N D E X

Sl. No.	Description of documents	Pages
1.	Affidavit on behalf of the Commissioner-cum-Secretary to Government, SS & EPD Department, Odisha in compliance of Order dtd. 04.08.2022	1 - 5
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Cuttack

Date : 19/09/2022

ADDL. GOVERNMENT ADVOCATE



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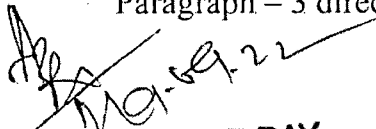
Opp. Parties

**AFFIDAVIT ON BEHALF OF THE COMMISSIONER-
CUM-SECRETARY TO GOVERNMENT, SS&EPD
DEPARTMENT, GOVERNMENT OF ODISHA IN
COMPLIANCE OF THE ORDER DTD. 04.08.2022:**

I, Ms. Madhumita Nayak, aged about 50 years, Daughter of Sri Harihar Nayak, at present working as Additional Secretary to Government, Social Security & Empowerment of Persons with Disabilities (SS & EPD) Department, Odisha, Loka Seva Bhawan, Bhubaneswar, Dist.: Khurda, do hereby solemnly affirm and state as follows:

1. That, I am working as Additional Secretary to Government, Social Security & Empowerment of Persons with Disabilities (SS & EPD) Department, Odisha and have been duly authorised to file this Affidavit on behalf of Commissioner-cum-Secretary to Government, Social Security & Empowerment of Persons with Disabilities (SS & EPD) Department, Odisha

2. That, this Hon'ble Court Vide Order dtd. 04.08.2022 in Paragraph – 3 directed as follows:


AMBIKA PRASAD RAY
NOTARY CUTTACK TOWN
REGD. NO-ON-56/2004

Madhumita Nayak

“xxx xxx xxx

3. *The Court requests the Technical Committee to hold atleast one meeting before the next date.*

xxx xxx xxx”

3. That, with regard to the directions contained in Paragraph – 3, it is submitted that the Monitoring Committee (inadvertently mentioned in the Order as Technical Committee in Paragraph – 1 & 3) meeting was held on 16.08.2022. Copy of the proceedings of the Monitoring Committee Meeting is filed herewith and annexed as Annexure - A.

4. That, in compliance with the decisions taken in the Meeting, the reports from nine (9) districts have been received.

- In Bargarh district, hundred (100) houses under Rural Housing schemes have been reserved for CLPs for the FY 2022-23. The sub-committee has counselled the beneficiaries and fifteen (15) individuals have been identified for master craftsman training in weaving for six months. Moreover, sixteen (16) individuals have been identified for enrolment into skill development training under DDU-GKY.
- In Balasore district, houses for thirty (30) families have been constructed and seven (7) individuals have been trained for driving.




AMBIKA PRASAD RAY
NOTARY CUTTACK TOWN
REGD. NO-ON-56/2004

Madhumita Nayak

- In Cuttack district, forty-five (45) beneficiaries have been identified for skill development training in tailoring. A special (BBSA) camp is scheduled to be held on 21.09.2022 to provide social security benefits to eligible CLPs.
- In Jaipur district, the residents of Gandhi Nagar Colony were requested to be relocated to a different place as the land on which the Colony is situated is a Jangal (forest) Kisam land. But the residents of the Colony have refused for resettlement. However, it has been decided in the last meeting of the Monitoring Committee to ensure basic amenities to the Colony by the District Administration. Individuals of the colony aged between 18-45 have been counselled and 12 persons have been identified for skill development training on tailoring.
- In Jharsuguda district, skill development training for CLPs on phenyl and agarbatti making in the Indira Ashram Colony has been completed.
- In Khordha district, all houses in the four colonies were electrified, approach roads were repaired/ constructed and municipality water supply was provided. For sanitization, personal/ community toilets were constructed/ repaired. Twenty-nine (29) individuals have been identified for skill development training by ORMAS/ RUDSET. NRLM have

Madhumita Nayak


AMBIKA PRASAD RAY
NOTARY CUTTACK TOWN
REGD. NO-QN-56/2004

been instructed for initiating skill development training in handicraft, horticulture, bee keeping and textiles.

- In Mayurbhanj district, 80 CLPs have been trained for mushroom cultivation in the first phase and necessary equipment in this regard were provided to them. 50 and 20 CLPs have been identified for vegetable and poultry farming respectively.
- In Puri district matter has been taken up with Odisha Livelihood Mission (OLM), RUDSET for counselling and Skill development training of the CLPs in the colony.
- In Sundargarh district, Odisha Livelihood Mission (OLM) has been requested for counselling and training of the individuals in the colony. SHGs have been formed and seed money is being sanctioned.
- Further, H & UD Department has assured during the meeting held on 16.08.2022 to develop 11 colonies of 7 districts including relocation of the colonies situated in Railway land except the colonies in Bargarh and Jajpur district (Leprosy colony of Bargarh district located in Rural area and the land in question in the colony in Jajpur district is Jungle (forest) kisan).
- Further, Panchayatiraj & DW Department and concerned Collectors have been requested to take care of the colonies in Bargarh and Jajpur district.

Nagendra
Nadkarni



AMBIKA PRASAD RAY
NOTARY CUTTACK TOWN
REGD. NO-ON-56/2004

8. That, the facts stated above are true to the best of my knowledge and based on available Official records.

Identified by

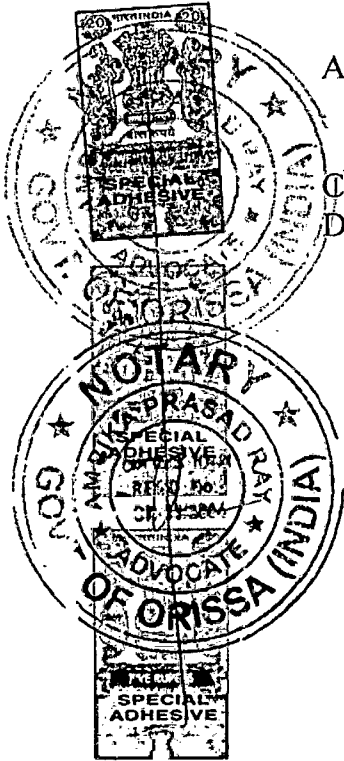
D.K. Das
Advocate

Advocate

Cuttack

Date : 19/09/2022

Madhurita Nayak
DEPONENT 19.09.2022
Addl. Secretary to Govt.
SSEP, Department.



Certified that cartridge papers are not available.

[Signature]

ADDL. GOVERNMENT ADVOCATE

Madhurita Nayak

The above named Deponent has been identified by *D.K. Das* - Advocate, solemnly affirm and state before me that the contents of the *Statement* are true to the best of his knowledge and belief.

Ambika Prasad Ray Comm - cum. Secy,

19.09.22

AMBIKA PRASAD RAY
NOTARY, Regd. No. - OM-56764



ANNEXURE:- A

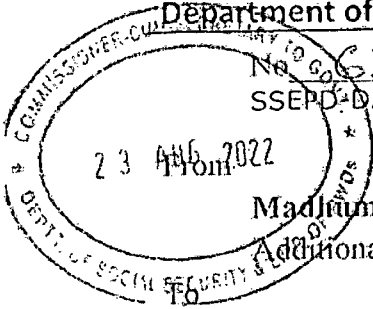
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GOVERNMENT OF ODISHA

Department of Social Security & Empowerment of Persons with Disabilities

No. 6317 /SSEPD
SSEPD/DA4-CASEOP-0003-2021

Dt. 22.08.2022



Madam/ita Nayak, OAS (SAG)
Additional Secretary to Government

1. **Special Secretary to Government**
H&UD Department
2. **Collector**
(Balasore/Bargarh/Cuttack/Jajpur/Jharsuguda/Khordha/Mayurbhanj/Puri/
Sundargarh)
3. **Mr. B.P. Tripathy, Advocate**
4. **Ms. Pami Rath, Advocate**
5. **District Social Security Officer**
(Balasore/Bargarh/Cuttack/Jajpur/Jharsuguda/Khordha/Mayurbhanj/Puri/
Sundargarh)

Sub: Minutes of the 2nd Meeting of the Monitoring Committee set up to review the implementation of the orders of the Hon'ble High Court in WP(C) No.13403 of 2015 (Bipini Bihari Pradhan Vrs State of Odisha and others)

Madam/Sir,

I am directed to enclose herewith the minutes of the second meeting of the Monitoring Committee held on 16.08.2022 under the chairmanship of Principal Secretary to Government, Health & Family Welfare Department for taking necessary action at your end.

Yours faithfully,

[Signature]
Additional Secretary to Government

Memo No. 6318 /SSEPD

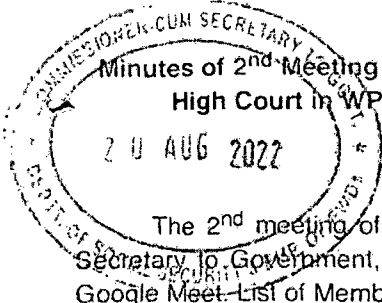
Dt. 22.08.2022

Copy along with copy of the enclosure forwarded to the PS to Principal Secretary, H&FW Department / PS to Commissioner-cum-Secretary, SSEPD Department for kind information of Principal Secretary, H&FW Department/ Commissioner-cum-Secretary, SSEPD Department.

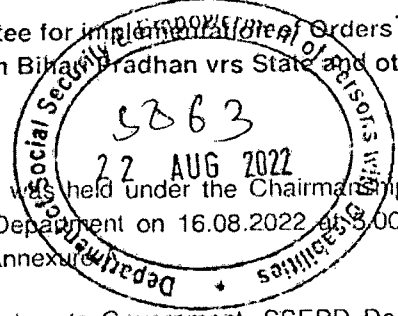
TRUE COPY ATTESTED

[Signature]
Additional Secretary to Government

Additional Secretary to Govt
SSEPD Department



Minutes of 2nd Meeting of the Monitoring Committee for implementation of Orders of Honble High Court in WP(C) No. 13403 of 2015 Bipin Bihari Pradhan vrs State and others



The 2nd meeting of the Monitoring Committee was held under the Chairmanship of Principal Secretary to Government, Health & Family Welfare Department on 16.08.2022 at 5.00 PM through Google Meet. List of Members, present is attached at Annexure.

Initiating the discussion, Commissioner-cum-Secretary to Government, SSEPD Department, the Convener of the meeting made a presentation and highlighted the action taken report on the minutes of the 1st meeting and progress made by the District Administration in 13 Leprosy colonies in the meantime under different components of the Umbrella Scheme " Rehabilitation of Cured Leprosy Persons".

Further, Representative from H & UD Department made a presentation on the aims and objectives of Government and progress achieved in 12 colonies of 8 districts i.e, Khurda, Puri, Cuttack, Jajpur, Jharsuguda, Balasore, Mayurbhanj and Sundargarh under "Jaga Mission".

Principal Secretary Health & FW stated that eligible and interested CLPs must be covered under different livelihood programmes. Three districts i.e, Balasore, Mayurbhanj and Khurda have already taken up skill development trainings for the CLPs. Remaining districts who have finalized the programmes were advised to ensure the skill development training at the earliest. (Action: Collector, Bargarh, Cuttack, Jajpur, Jharsuguda, Puri and Sundargarh)

After detailed discussions, following decisions were taken:

1. Efforts will be made to seek approval of Railways for regularization of the four colonies i.e., Lewis leprosy colony, Balasore, Sanjayjee leprosy colony, Puri, Dharabati Leprosy colony and Bapujee leprosy colony, Khordha currently located on railway's land. In case this does not materialize, these will be relocated to another areas. (Action: H & UD Department / Collector, Balasore, Puri and Khordha)
2. Basic amenities have been provided to the 12 colonies, located in urban areas. These will be further developed with additional amenities/ infrastructures.
(Action: H & UD Department and Collectors concerned)
3. One colony located in rural area of Bargarh is being taken care of by PR department and houses have been provided to the cured leprosy patients. The sub committee in Bargarh may visit the colony expeditiously and assess any further requirement there.
4. Collector Jajpur will ensure that basic amenities are provided to the leprosy colony located in forest areas of Jajpur by the end of December 2022. Further, efforts will be made to relocate the inmates to a suitable place. In this regard provision will be made for allocation of houses to the cured leprosy patients, in their respective villages or in a common area as per their convenience. Separate arrangements will be made for accommodation of the leprosy patients in another area. (action: PR department and Collector Jajpur)

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5. Concerned District Administration with the convergence of line Departments have already

Additional Secretary to Govt.
SSEP Department



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initiated the skill development and livelihood programmes in the colonies. Steps should be taken to make the programme sustainable. Progress of the programmes to be reported to SSEPD Department for information of the committee.
(Action: Concerned Collectors)


The meeting ended with a vote of thanks to the Chair and the participants.

D 19/8/2022

Principal Secretary,

Health & Family Welfare Department

TRUE COPY ATTESTED


Additional Secretary to Govt.
SSEPD Department